

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...CC:10898/2004

(From the judgement and order dated 02/07/2004 in NSA 209/86
of The HIGH COURT OF BOMBAY AT NAGPUR)

SHEIKH YAKUB(D) BY LRS.

Petitioner (s)

VERSUS

SAKINABI

Respondent (s)

(With I.A. No.1 - for c/delay in filing SLP)

Date : 31/01/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)Mr. Ujjal Singh,Adv.
Mr. J.P. Singh,Adv.

Mr. R.C. Kaushik,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Call the matter after one week, as prayed for.

(Neena Verma) (Vijay Aggarwal)

Court Master

Court Master